

**Central Administrative Tribunal
Madras Bench**

CP 310/00114/2017 in OA 310/00998/2017

Dated Wednesday the 19th day of September Two Thousand Eighteen

P R E S E N T

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
&
Hon'ble Mr. R.Ramanujam, Member(A)**

1. Chandramouli. S
 2. Kalivarathan. M
 3. Vinothkumar. V
 4. Breshneve. M
 5. Suthagar. G
 6. Angalan. K.S.
 7. Vijakumar. V
 8. Arul. A
 9. Senkuttuvan. M
 10. Jeyaprakash. P
 11. Vinod. V
 12. Senthilkumar. N
 13. Sudhagar. V
 14. Anandh. A
 15. Lilly. J
 16. Arumugam. D
 17. Gidla Ramjee
 18. Selvam. E
- .. Applicants

By Advocate M/s. M. Kannan

Vs.

Mr. Rajiv Ranjan, IPS
The Commandant
India Reserve Battalion (IRBn)
Police Complex
Gorimedu, Puducherry 605 0006.

.. Respondents

By Advocate Mr. R. Syed Mustafa

ORAL ORDER

Pronounced by Hon'ble Mrs. Jasmine Ahmed, Member(J)

None for the applicant. Ms. S. Devie for Mr. R. Syed Mustafa, Counsel for the respondents present.

2. It is seen that this matter was listed yesterday and nobody was present on behalf of the applicant. It is seen that in the order dated 30.06.2017 a direction was passed by this Tribunal to the respondents to decide the representations of the applicant which was at Annexure A12 and 17 representations dated 23.11.2015 and 12.06.2017 as per law and pass a detailed, reasoned and speaking order within a period of two months from the date of receipt of copy of this order. In pursuance of the order dated 30.06.2017, the respondents had passed a detailed speaking order dated 29.11.2017. The order dated 29.11.2017 passed by the respondents is taken on record. Accordingly we feel that the order of this Tribunal had complied with substantively. Accordingly CP is closed. Notices discharged.

(R. Ramanujam)
Member (A)

AS

19.09.2018

(Jasmine Ahmed)
Member(J)